

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-335-2020**

Prakash H. Dabholkar

... Petitioner

Vs

Crom Clinical Resort &
Medical Tourism Pvt. Ltd.

... Respondents

Shri Girish Sardesai, Advocate for the Petitioner.

Coram : DAMA SESHADRI NAIDU, J.**Date : 14 December 2020****P.C. :**

The petitioner's counsel is said to have not paid the process fees. He seeks one week's time in that regard.

2. Post the matter on 18.01.2021.

DAMA SESHADRI NAIDU, J.

NH